

Following informations are being published on Official Website of Civil Court, Koderma in the light of directions passed by the Hon'ble Supreme Court of India in WP (C) No.-534/2020(Bajaj Allianz General Insurance Company Vs Union of India & Ors).

(A) State Bank Account Number:- 40100309437

(B) Account Holder Name:- Motor Accident Claim Tribunal, Koderma.

(C) Home Branch:- Koderma Bazar Branch, Koderma

(D) IFSC CODE:- SBIN0003592

(E) Email Id of Motor Accident Claim Tribunal,Koderma:- civilcourtkoderma@gmail.com